

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1381/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

NAME OF THE PARTIES: Satya Contracts (India) Pvt.Ltd.
V/s.
Pranav Construction Systems Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	JYOTI SINGH AND SMITI VERMA	ADVOCATES FOR THE CORPORATE DEBTOR i/b PHOENIX LEGAL	J. Singh Smiti Verma.
2.	DINESH KUMAR GUPTA ADVOCATE	For Petitioner.	Dinesh Kumar Sd/-

ORDER

CP No.1381/ I&BP/NCLT/MB/MAH/2017

At request of the parties list this matter on 3.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)